

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 3245/2022 In C.P. (IB)/4258(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - Reserve Bank of India
V/s
Dewan Housing Finance Corporation Limited

Section: Rule 11 of NCLT, 2016 Sec 60(5) of (IBC)

ORDER

IA.No.3245/2022: -

Presence: -

Adv. Shilpa Gaikwad Applicant (through VC).

Adv. Karan Gandhi, Adv. Saloni Kapadia Respondent No.1 (through VC).

Adv. Kriti Srivastava a/w Adv. Priyanka Vishnoi Respondent No.2

List this matter on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)